

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3619**

**TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)**

**CRIME CASES AGAINST WOMEN AND CHILDREN**

**3619. SHRI P. KUMAR:**

**SHRI MD. BADARUDDOZA KHAN:**

**SHRI SANKAR PRASAD DATTA:**

**SHRI LAXMAN GILUWA:**

**SHRI SHYAMA CHARAN GUPTA:**

**SHRI N.K. PREMACHANDRAN:**

**SHRI RAM TAHAL CHOUDHARY:**

**DR. KAMBHAMPAATI HARIBABU:**

**SHRIMATI NEELAM SONKER:**

**SHRI HARISH MEENA:**

**SHRIMATI KAMLA DEVI PAATLE:**

**DR. KIRIT P. SOLANKI:**

**SHRI SISIR KUMAR ADHIKARI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether various types of atrocities and crime against women and children have been reported in the country;**

**(b) if so, the total number of such cases registered , guilty arrested, convicted, cases solved/unsolved, conviction rate achieved and the steps taken to solve all the cases and to improve the conviction rate of such cases separately during each of the last three years and the current year, crime and State-wise including rape, child abuse domestic violence, molestation and sexual harassment;**

**(c) whether the Government has any proposal to install CCTV cameras in all the cities to control such cases in the country and if so, the details thereof;**

**(d) whether the Government has considered focusing on behavioural change in the society to prevent crime against women and, if so, the details thereof;**

**(e) whether the Government proposes to amend the existing laws in order to incorporate stringent provisions which will act as a deterrent against such crime and if so, the details thereof; and**

**(f) the steps taken by the Government to sensitize the police personnel to stop such cases and ensure the safety of women and children?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): As per the information provided by National Crime Records Bureau (NCRB), Crime-head-wise and State/UT-wise cases registered, persons arrested, cases charge sheeted, cases not charge sheeted but final report submitted, persons charge sheeted, cases convicted, conviction rate and persons convicted under crimes against women and children is enclosed as Annexure – I to IV.**

**(c): Installation of CCTV cameras is a State Subject.**

**(d) to (f): Based on the Justice Verma Committee report, Criminal Law Amendment Act 2013 was enacted which provides for stringent punishment for rapists and stricter punishment for gender based offences. Amendment in law relating to the criminal justice system are a continuous and ongoing process.**

**'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.**

**Ministry of Home Affairs has issued advisories on 04.09.2009, 14.7.2010, 20.4.2015 and 12.05.2015 on Crime against women and crime against children, to all State Governments/UTs. These advisories specifically direct the States/UTs that cases should be thoroughly investigated and charge sheets against the accused persons should be filed within three months from the date of occurrence, without compromising on the quality of investigation. Speedy investigation should be conducted in heinous crimes like rape, murder etc. The medical examination of rape victims should be conducted without delay. These advisories also direct States/UTs for increasing gender sensitivity in Police. These advisories are available at [www.mha.nic.in](http://www.mha.nic.in).**

**The National Commission for Women has in collaboration with the State Police authorities and Bureau of Police Research & Development has been organizing a large number of Capacity Building Programme for Police Officers in different States/UTs. National Commission for Women has been conducting Gender Sensitisation Programmes for Police recruits/ Police trainees.**

**Crime-head-wise Cases registered (CR), Persons Arrested (PAR), Cases ChargeSheeted (CS), Cases Not ChargeSheeted but final report Submitted (CNCFR) (Cases Unsolved), Persons Charge Sheeted (PCS), Cases Convicted (CV), Conviction Rate (CV) and Persons Convicted (PCV) under Total Crimes against Women during 2014**

SL	CrimeHead	CR	PAR	CS	CNCFR	PCS	CV	CVR	PCV
1	Rape	36735	48193	30840	1423	41914	4944	28.0	6637
2	Attempt to Commit Rape	4234	4465	2781	177	3144	149	14.7	213
3	Kidnapping & Abduction of Women	57311	63334	26044	9723	40814	2655	22.5	4824
4	Dowry Deaths	8455	23587	7653	479	19470	1672	33.0	4058
5	Assault on Women with Intent to Outrage her Modesty	82235	104243	66462	3453	92615	8422	28.1	11218
5.1	Sexual Harassment	21938	27964	17561	873	24085	1760	34.5	2399
5.2	Assault on Women with Intent to Disrobe	6412	8255	4449	425	6290	156	20.5	196
5.3	Voyeurism	674	985	471	21	750	24	35.8	32
5.4	Stalking	4699	5439	3446	141	4652	134	34.8	262
5.5	Others	48512	61600	40535	1993	56838	6348	26.8	8329
6	Insult to the Modesty of Women_Total	9735	11017	8144	369	10074	1212	21.0	1463
7	Cruelty by Husband or his Relatives	122877	225648	97081	8335	196893	6425	13.7	16360
8	Importation of Girls from Foreign Country	13	42	20	5	31	6	20.0	12
9	Acid Attack	137	154	98	9	135	8	53.3	12
10	Attempt to Acid Attack	40	39	23	4	28	3	60.0	3
11	Deaths Caused by Act Done with Intent to Cause Miscarriage	3	9	2	0	9	0	-	0
12	Causing Miscarriage Without Womens Consent	45	43	26	4	35	7	77.8	15
13	Human Trafficking (Section 370 & 370A IPC)	456	711	208	20	428	7	36.8	11
14	Abetment of Suicides of Women	3734	5179	2403	58	4134	154	15.2	211
15	Dowry Prohibition Act, 1961	10050	21548	9007	983	18525	472	10.2	997
16	Indecent Representation of Women (Prohibition) Act, 1986	47	68	54	7	96	79	46.7	84
17	Protection of Children from Sexual Offences Act, 2012	0	0	0	0	0	0	0.0	0
18	Protection of Women from Domestic Violence Act, 2005	426	693	312	9	639	9	19.1	13
19	Immoral Traffic (Prevention) Act	2070	4963	1881	19	4668	461	48.6	1055
20	Foeticide	107	48	30	59	48	6	14.3	7
21	Procurement of Minor Girls	2020	1967	1315	165	1476	31	12.6	33
22	Buying of Minors for Prostitution	14	31	11	10	15	0	0.0	0
23	Selling of Minors for Prostitution	82	109	77	15	115	3	18.8	5
<b>Total Crimes against Women</b>		<b>340826</b>	<b>516091</b>	<b>254472</b>	<b>25326</b>	<b>435306</b>	<b>26725</b>	<b>21.3</b>	<b>47231</b>

Source : Crime in India

1 of 3

Note: Disposal of cases and persons by police and courts during the year may include previous year reported cases/persons.

**Crime-head-wise Cases registered (CR), Persons Arrested (PAR), Cases ChargeSheeted (CS), Cases Not ChargeSheeted but final report Submitted (CNCFR) (Cases Unsolved), Persons Charge Sheeted (PCS), Cases Convicted (CV), Conviction Rate (CV) and Persons Convicted (PCV) under Total Crimes against Women during 2015**

SL	CrimeHead	CR	PAR	CS	CNCFR	PCS	CV	CVR	PCV
1	Rape	34651	42036	30001	1231	39494	5514	29.4	7185
2	Attempt to Commit Rape	4437	4338	3174	289	3892	205	19.8	247
3	Kidnapping & Abduction of Women	59277	55319	27206	11451	39815	3153	24.5	5177
4	Dowry Deaths	7634	19973	7150	477	16996	1792	34.7	4624
5	Assault on Women with Intent to Outrage her Modesty	82422	101571	66887	4252	90897	8408	24.3	11342
5.1	Sexual Harassment	24041	31098	19411	1131	26911	2476	29.4	3379
5.2	Assault on Women with Intent to Disrobe	8613	10163	6476	913	8581	389	20.1	544
5.3	Voyeurism	838	979	718	50	896	90	43.1	106
5.4	Stalking	6266	6694	4487	209	5598	340	26.4	473
5.5	Others	42664	52637	35795	1949	48911	5113	22.5	6840
6	Insult to the Modesty of Women_Total	8685	9870	7019	476	9260	870	21.8	1108
7	Cruelty by Husband or his Relatives	113403	187067	90971	9926	171605	6559	14.2	16857
8	Importation of Girls from Foreign Country	6	10	9	3	11	4	44.4	4
9	Acid Attack	140	192	102	9	141	7	46.7	12
10	Attempt to Acid Attack	30	37	18	4	24	0	0.0	0
11	Deaths Caused by Act Done with Intent to Cause Miscarriage	12	11	6	1	6	0	-	0
12	Causing Miscarriage Without Womens Consent	54	95	43	1	66	4	50.0	8
13	Human Trafficking (Section 370 & 370A IPC)	713	1162	438	55	998	34	48.6	53
14	Abetment of Suicides of Women	4060	6255	3190	80	5366	193	14.4	314
15	Dowry Prohibition Act, 1961	9894	22068	7162	1015	15517	595	18.5	1831
16	Indecent Representation of Women (Prohibition) Act, 1986	40	76	32	4	62	44	32.1	57
17	Protection of Children from Sexual Offences Act, 2012	0	1	0	0	0	0	-	0
18	Protection of Women from Domestic Violence Act, 2005	461	540	418	9	482	22	47.8	27
19	Immoral Traffic (Prevention) Act	2424	5407	2122	15	5420	485	49.1	1116
20	Foeticide	97	58	30	39	46	2	14.3	2
21	Procurement of Minor Girls	3087	2481	1348	421	1520	37	11.1	56
22	Buying of Minors for Prostitution	11	15	10	0	15	1	100.0	2
23	Selling of Minors for Prostitution	111	136	119	3	157	9	36.0	18
<b>Total Crimes against Women</b>		<b>331649</b>	<b>458718</b>	<b>247455</b>	<b>29761</b>	<b>401790</b>	<b>27938</b>	<b>21.7</b>	<b>50040</b>

Source : Crime in India

2 of 3

Note: Disposal of cases and persons by police and courts during the year may include previous year reported cases/persons.

**Crime-head-wise Cases registered (CR), Persons Arrested (PAR), Cases ChargeSheeted (CS), Cases Not ChargeSheeted but final report Submitted (CNCFR) (Cases Unsolved), Persons Charge Sheeted (PCS), Cases Convicted (CV), Conviction Rate (CVR) and Persons Convicted (PCV) under Total Crimes against Women during 2016\***

SL	CrimeHead	CR	PAR	CS	CNCFR	PCS	CV	CVR	PCV
1	Rape	38891	48701	33594	1465	43481	4739	25.5	6285
2	Attempt to Commit Rape	5719	5945	4286	642	5087	215	19.7	278
3	Kidnapping & Abduction of Women	64618	60660	29094	13582	40651	2588	22.0	4505
4	Dowry Deaths	7623	20545	7067	552	16319	1340	30.8	3442
5	Assault on Women with Intent to Outrage her Modesty	84728	110340	71527	4488	95683	6917	21.7	9511
5.1	Sexual Harassment	27011	37443	23112	1691	31306	2260	30.1	3355
5.2	Assault on Women with Intent to Disrobe	9897	13307	7686	630	10740	365	16.3	514
5.3	Voyeurism	944	1184	755	47	986	34	17.4	47
5.4	Stalking	7132	8620	5740	298	7063	379	24.7	481
5.5	Others	39744	49786	34234	1822	45588	3879	19.0	5114
6	Insult to the Modesty of Women_Total	7333	8660	6360	573	8002	735	20.2	958
7	Cruelty by Husband or his Relatives	110477	198851	91816	8278	167801	5462	12.2	13737
8	Importation of Girls from Foreign Country	12	18	12	3	18	0	0.0	0
9	Acid Attack	167	194	135	13	166	9	39.1	11
10	Attempt to Acid Attack	46	39	31	11	42	1	33.3	1
11	Deaths Caused by Act Done with Intent to Cause Miscarriage	124	193	84	31	128	0	0.0	0
12	Causing Miscarriage Without Womens Consent	451	657	264	76	367	0	0.0	0
13	Human Trafficking (Section 370 & 370A IPC)	658	1026	576	58	873	28	32.6	56
14	Abetment of Suicides of Women	4449	7219	3868	120	6218	212	13.9	305
15	Dowry Prohibition Act, 1961	9521	24348	8339	1169	19904	494	15.3	1199
16	Indecent Representation of Women (Prohibition) Act, 1986	38	57	55	3	69	22	37.3	25
17	Protection of Children from Sexual Offences Act, 2012	11586	10720	7887	192	8951	413	21.8	406
18	Protection of Women from Domestic Violence Act, 2005	577	1161	459	19	911	79	63.2	424
19	Immoral Traffic (Prevention) Act	2201	5152	1913	35	4346	329	38.5	723
20	Foeticide	136	107	51	55	68	2	11.1	4
21	Procurement of Minor Girls	2465	3106	1520	858	1991	21	4.4	25
22	Buying of Minors for Prostitution	7	21	15	3	25	2	100.0	7
23	Selling of Minors for Prostitution	121	136	73	22	112	0	0.0	0
<b>Total Crimes against Women</b>		<b>351948</b>	<b>507856</b>	<b>269026</b>	<b>32248</b>	<b>421213</b>	<b>23608</b>	<b>19.0</b>	<b>41902</b>

Source : Crime in India Note: Disposal of cases and persons by police and courts during the year may include previous year reported cases/persons.

3 of 3

Note: \* Data for the year 2016 is provisional.



State/UT-wise Cases registered (CR), Persons Arrested (PAR), Cases ChargeSheeted (CS), Cases Not ChargeSheeted but final report Submitted (CNCFR) (Cases Unsolved), Persons Charge Sheeted (PCS), Cases Convicted (CV), Conviction Rate (CV) and Persons Convicted (PCV) under Total Crimes against Women during 2014-2016\*

SL	State/UT	2014								2015								2016*							
		CR	PAR	CS	CNCFR	PCS	CV	CVR	PCV	CR	PAR	CS	CNCFR	PCS	CV	CVR	PCV	CR	PAR	CS	CNCFR	PCS	CV	CVR	PCV
1	Andhra Pradesh	16558	21723	13416	255	20129	839	9.5	1467	15997	22541	13262	202	20275	769	8.4	1571	16853	26889	15053	173	21514	937	9.4	1289
2	Arunachal Pradesh	352	399	242	57	316	9	64.3	12	384	408	259	79	305	0	0.0	0	428	439	276	80	323	23	29.9	23
3	Assam	19472	27970	10114	6037	12018	523	9.1	561	24664	24111	12589	9713	12922	673	9.4	745	23190	24010	11997	8694	12588	486	7.2	491
4	Bihar	15675	20052	10290	1701	15909	532	13.4	870	14208	16761	9266	796	13503	511	13.5	755	13619	17682	14109	788	18546	660	18.9	1010
5	Chhattisgarh	6298	8876	5625	292	9198	1530	34.0	2046	5769	6920	4895	232	7199	2319	44.2	2861	5946	7298	5100	156	7064	1205	27.1	1573
6	Goa	502	496	330	54	479	14	16.5	16	391	402	319	83	405	27	18.8	32	370	342	232	51	293	18	11.5	19
7	Gujarat	10845	25782	10155	335	26074	174	3.9	355	7770	18144	7020	290	17910	114	2.7	206	8524	18651	7672	327	18558	122	3.4	294
8	Haryana	9276	10152	5945	381	9536	697	13.4	1016	9674	8471	5406	403	8327	807	18.0	1186	10846	10319	6402	501	9125	605	13.7	847
9	Himachal Pradesh	1525	1999	1120	33	1893	69	14.4	115	1291	1685	1011	36	1700	62	13.4	125	1290	1718	994	19	1631	89	14.5	126
10	Jammu & Kashmir	3322	4956	2355	35	4819	105	6.5	138	3364	5061	2536	72	4949	83	4.7	136	2854	3987	1824	64	3547	56	4.1	68
11	Jharkhand	6103	7067	4601	525	6820	788	31.3	1012	6596	6414	4730	875	6509	727	24.2	1076	5802	6875	4372	768	5258	783	31.1	863
12	Karnataka	13993	23099	11308	106	20717	355	6.6	892	12786	21358	10051	187	19274	251	4.9	394	14250	23010	10040	158	18858	271	4.7	387
13	Kerala	11394	13907	10129	313	13295	549	9.8	656	9723	11443	8829	245	11456	647	14.4	606	11167	13228	10033	237	12078	508	10.8	663
14	Madhya Pradesh	28769	42356	25517	392	42215	5775	40.9	9297	24212	36818	21605	276	37237	4234	26.5	7526	26652	41011	23578	383	39985	3817	27.7	6185
15	Maharashtra	26813	49064	22859	521	47929	924	8.8	1426	31175	45906	22782	679	41981	1226	11.2	2241	31308	46875	26195	834	44637	1136	11.2	2102
16	Manipur	337	214	71	129	71	4	30.8	6	266	145	94	91	103	7	43.8	16	278	173	186	87	200	8	47.1	12
17	Meghalaya	399	390	318	67	353	13	52.0	13	352	279	224	60	240	12	21.8	12	406	313	289	138	421	90	68.2	129
18	Mizoram	258	267	240	0	259	139	82.7	147	158	187	197	4	213	137	77.4	165	284	216	262	3	206	107	90.7	77
19	Nagaland	68	82	47	8	59	22	81.5	30	91	102	70	17	100	24	77.4	29	129	91	76	44	82	24	41.4	31
20	Odisha	14720	20320	12210	211	19498	429	6.7	763	17199	20574	15107	170	19583	510	8.3	867	19776	21474	17144	219	21509	429	6.4	965
21	Punjab	5448	7000	3172	249	5363	639	30.1	1064	5312	6304	3545	201	6012	793	30.6	1418	5587	6599	3231	287	4939	590	24.9	931
22	Rajasthan	31243	23788	16461	202	23423	3663	40.6	5845	28220	20082	14574	261	20426	3325	38.6	4772	27720	20723	14690	216	20863	2907	34.5	4184
23	Sikkim	111	182	104	3	167	46	56.8	44	53	59	36	2	42	6	31.6	8	229	234	172	13	182	17	38.6	17
24	Tamil Nadu	6331	9277	4755	588	8629	1185	25.9	1956	5904	9406	4209	1054	7950	865	25.9	1627	6005	9549	4210	763	7463	754	21.5	1075
25	Telangana	14166	19999	11395	664	17796	504	8.6	644	15401	18976	14071	742	20752	537	8.8	922	16533	22140	13211	577	19158	498	8.1	752
26	Tripura	1617	2069	1342	47	2723	108	17.7	134	1281	1313	1028	40	1268	99	23.7	108	1012	1141	864	63	1081	132	24.9	154
27	Uttar Pradesh	38551	1E+05	26445	9169	69652	5292	50.5	13965	35640	1E+05	24820	8705	70827	7145	55.8	17893	48757	1E+05	31713	12474	81136	5949	54.0	15858
28	Uttarakhand	1401	1682	985	296	1574	285	43.6	635	1456	1419	852	223	1435	630	57.1	988	1784	1714	1140	465	1639	249	46.5	353
29	West Bengal	39312	51320	36061	1434	46542	425	4.9	520	34374	36981	35761	1992	38769	436	5.1	525	34205	37158	34811	1254	37709	324	3.3	400
	<b>TOTAL STATE(S)</b>	<b>324859</b>	<b>507092</b>	<b>247612</b>	<b>24104</b>	<b>427456</b>	<b>25637</b>	<b>21.0</b>	<b>45645</b>	<b>313711</b>	<b>447327</b>	<b>239148</b>	<b>27730</b>	<b>391672</b>	<b>26976</b>	<b>21.4</b>	<b>48810</b>	<b>335804</b>	<b>493272</b>	<b>259876</b>	<b>29836</b>	<b>410593</b>	<b>22794</b>	<b>18.8</b>	<b>40878</b>
30	A & N Islands	115	126	97	12	127	12	9.5	13	136	124	96	7	114	7	13.0	8	155	165	111	5	121	9	14.8	14
31	Chandigarh	433	390	262	25	371	65	27.4	88	470	465	277	23	452	65	24.8	87	409	394	275	18	353	52	24.6	61
32	D&N Haveli																								

**Crime-head-wise Cases registered (CR), Persons Arrested (PAR), Cases ChargeSheeted (CS), Cases Not ChargeSheeted but final report Submitted (CNCFR) (Cases Unsolved), Persons Charge Sheeted (PCS), Cases Convicted (CV), Conviction Rate (CV) and Persons Convicted (PCV) under Total Crimes against Children during 2014**

SL	CrimeHead	CR	PAR	CS	CNCFR	PCS	CV	CVR	PCV
1	Murder	1817	2759	1517	172	2518	351	44.3	624
2	Infanticide	121	79	33	58	55	15	42.9	29
3	Rape	13766	16375	12300	158	15500	1717	31.1	2015
4	Assault on Women (Girls Children) with Intent to Outrage her Modesty	11335	13651	9176	284	11949	412	29.3	505
5	Insult to the Modesty of Women (Girls Children)	444	534	344	8	456	46	30.7	57
6	Kidnapping & Abduction	37854	29152	15082	5571	22163	1436	26.4	2357
7	Foeticide	107	48	30	59	48	6	14.3	7
8	Abetment of Suicide of child	56	56	55	12	80	14	24.6	21
9	Exposure and Abandonment	983	277	139	642	197	11	18.3	12
10	Procurement of Minor Girls	2020	1967	1315	165	1476	31	12.6	33
11	Importation of Girls from Foreign Country	2	6	1	1	4	0	-	0
12	Buying of Minors for Prostitution	14	31	11	10	15	0	0.0	0
13	Selling of Minors for Prostitution	82	109	77	15	115	3	18.8	5
14	Prohibition of Child Marriage Act, 2006	280	718	220	9	612	15	14.6	49
15	Transplantation of Human Organs Act, 1994	1	0	0	0	0	0	-	0
16	Child Labour (Prohibition & Regulation) Act, 1986	147	156	74	0	113	3	30.0	3
17	Immoral Traffic (Prevention) Act, 1956	86	209	76	2	164	0	0.0	0
18	Juvenile Justice (Care and Protection of Children) Act, 2000	1315	1489	1103	19	1385	498	94.0	540
19	Protection of Children from Sexual Offences Act, 2012	8904	11172	6573	228	8748	100	24.6	109
20	Attempt to Commit Murder	840	2502	806	104	2054	211	42.5	345
21	Unnatural Offences	765	868	612	17	749	49	39.5	58
22	Other Crimes Committed Against children	8484	11302	7180	529	10932	1725	37.2	2314
<b>Total Crimes Against Children</b>		<b>89423</b>	<b>93460</b>	<b>56724</b>	<b>8063</b>	<b>79333</b>	<b>6643</b>	<b>33.1</b>	<b>9083</b>

**Crime-head-wise Cases registered (CR), Persons Arrested (PAR), Cases ChargeSheeted (CS), Cases Not ChargeSheeted but final report Submitted (CNCFR) (Cases Unsolved), Persons Charge Sheeted (PCS), Cases Convicted (CV), Conviction Rate (CV) and Persons Convicted (PCV) under Total Crimes against Children during 2015**

SL	CrimeHead	CR	PAR	CS	CNCFR	PCS	CV	CVR	PCV
1	Murder	1758	2444	1423	161	2326	387	46.5	612
2	Infanticide	91	58	38	32	64	12	52.2	27
3	Rape	10854	12473	9755	119	12075	1843	34.4	2180
4	Assault on Women (Girls Children) with Intent to Outrage her Modesty	8390	9591	7093	149	8944	1059	36.0	1261
5	Insult to the Modesty of Women (Girls Children)	348	375	285	8	340	49	33.1	54
6	Kidnapping & Abduction	41893	28054	15054	7093	21670	1691	31.0	2556
7	Foeticide	97	58	30	39	46	2	14.3	2
8	Abetment of Suicide of child	51	57	52	2	62	2	7.1	2
9	Exposure and Abandonment	885	139	99	597	128	7	17.9	10
10	Procurement of Minor Girls	3087	2481	1348	421	1520	37	11.1	56
11	Importation of Girls from Foreign Country	2	3	1	0	1	0	-	0
12	Buying of Minors for Prostitution	11	15	10	0	15	1	100.0	2
13	Selling of Minors for Prostitution	111	136	119	3	157	9	36.0	18
14	Prohibition of Child Marriage Act, 2006	293	704	240	28	656	15	21.4	53
15	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0	-	0
16	Child Labour (Prohibition & Regulation) Act, 1986	251	257	152	1	198	7	50.0	7
17	Immoral Traffic (Prevention) Act, 1956	58	143	48	6	160	6	35.3	17
18	Juvenile Justice (Care and Protection of Children) Act, 2000	1457	1695	1049	31	1368	159	54.5	190
19	Protection of Children from Sexual Offences Act, 2012	14913	18651	12980	397	16324	858	41.9	1072
20	Attempt to Commit Murder	276	422	263	30	468	73	39.7	86
21	Unnatural Offences	814	833	636	29	731	84	43.3	109
22	Human Trafficking (Section 370 & 370A IPC)	221	300	132	5	264	2	28.6	2
23	Other Crimes Committed Against children	8311	10060	6732	552	9660	1387	38.9	1775
<b>Total Crimes Against Children</b>		<b>94172</b>	<b>88949</b>	<b>57539</b>	<b>9703</b>	<b>77177</b>	<b>7690</b>	<b>35.6</b>	<b>10091</b>

**Crime-head-wise Cases registered (CR), Persons Arrested (PAR), Cases ChargeSheeted (CS), Cases Not ChargeSheeted but final report Submitted (CNCFR) (Cases Unsolved), Persons Charge Sheeted (PCS), Cases Convicted (CV), Conviction Rate (CV) and Persons Convicted (PCV) under Total Crimes against Children during 2016\***

SL	CrimeHead	CR	PAR	CS	CNCFR	PCS	CV	CVR	PCV
1	Murder	1649	2494	1493	146	2301	283	44.3	432
2	Infanticide	93	117	28	24	77	4	23.5	5
3	Kidnapping & Abduction	51113	34570	18132	9031	24948	1332	24.0	2134
4	Foeticide	136	107	51	55	68	2	11.1	4
5	Abetment of Suicide of child	41	46	31	4	37	2	10.5	2
6	Exposure and Abandonment	811	188	83	528	120	4	10.8	4
7	Procurement of Minor Girls	2465	3106	1520	858	1991	21	4.4	25
8	Importation of Girls from Foreign Country	5	8	2	2	4	0	-	0
9	Buying of Minors for Prostitution	7	21	15	3	25	2	100.0	7
10	Selling of Minors for Prostitution	121	136	73	22	112	0	0.0	0
11	Prohibition of Child Marriage Act, 2006	326	740	236	23	644	10	14.7	35
12	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0	-	0
13	Child Labour (Prohibition & Regulation) Act, 1986	204	239	139	2	168	8	47.1	8
14	Immoral Traffic (Prevention) Act, 1956	56	140	50	0	119	1	5.6	1
15	Juvenile Justice (Care and Protection of Children) Act, 2000	2252	2373	1825	78	2091	295	64.0	310
16	Protection of Children from Sexual Offences Act, 2012#	35980	42156	30835	868	37860	3328	30.4	4013
17	Attempt to Commit Murder	213	356	191	23	351	39	36.4	58
18	Unnatural Offences	1237	1376	1072	42	1208	107	42.3	131
19	Human Trafficking (Section 370 & 370A IPC)	340	525	202	21	444	4	18.2	4
20	Other Crimes Committed Against children	8735	11230	7211	569	10101	1622	39.4	2045
<b>Total Crimes Against Children</b>		<b>105785</b>	<b>99929</b>	<b>63190</b>	<b>12299</b>	<b>82670</b>	<b>7064</b>	<b>31.0</b>	<b>9218</b>

Source: Crime in India

Note: \* Data for the year 2016 is provisional.

Note: # The Bureau has started collecting data under total cases registered under the Protection of Children from Sexual Offences Act, 2012 including cases of rape (section 376 IPC), assault on women (girls children) with intent to outrage her modesty (section 354 IPC) and insult to the modesty of women (girls children) (section 509 IPC) since 2016.

Note: Disposal of cases and persons by police and courts during the year may include previous year reported cases/persons.

**ANNEXURE - IV**

**State/UT-wise Cases registered (CR), Persons Arrested (PAR), Cases ChargeSheeted (CS), Cases Not ChargeSheeted but final report Submitted (CNCFR) (Cases Unsolved), Persons Charge Sheeted (PCS), Cases Convicted (CV), Conviction Rate (CV) and Persons Convicted (PCV) under Total Crimes against Children during 2014-2016\***

SL	State/UT	2014								2015								2016*							
		CR	PAR	CS	CNCFR	PCS	CV	CVR	PCV	CR	PAR	CCS	CNCFR	PCS	CON	CVR	PCV	CR	PAR	CCS	CNCFR	PCS	CON	CVR	PCV
1	Andhra Pradesh	2059	2459	1284	52	1799	54	7.9	59	1992	2167	1396	60	1867	108	12.5	130	1908	1882	1359	151	1716	113	11.3	121
2	Arunachal Pradesh	134	124	82	35	105	1	25.0	1	181	118	83	24	106	0	-	0	133	106	71	29	80	1	20.0	1
3	Assam	1385	1487	571	243	577	23	26.1	23	2835	2797	1023	545	1070	27	18.1	27	2978	3136	1316	1065	1369	57	16.5	57
4	Bihar	2255	2406	1372	224	1862	60	12.1	74	1917	1857	1122	108	1506	70	19.3	96	3932	4300	2898	140	3338	75	23.7	97
5	Chhattisgarh	4358	3911	3217	437	3990	613	36.7	780	4469	4194	3127	390	4192	961	45.8	1068	4746	4154	3365	249	4100	924	43.0	1035
6	Goa	330	256	155	40	228	5	31.3	10	242	183	195	51	242	20	29.0	23	230	187	130	34	165	18	17.6	18
7	Gujarat	3219	3211	2192	391	3140	38	8.4	54	3623	3531	2494	401	3511	38	11.2	53	3637	3427	2641	474	3487	34	11.5	44
8	Haryana	2540	2046	1434	180	1953	220	19.0	285	3262	2126	1551	222	2015	228	27.5	257	3099	2421	1628	248	2174	150	18.2	197
9	Himachal Pradesh	467	404	255	30	368	31	24.6	39	477	411	286	39	408	34	26.8	46	467	386	245	23	348	30	20.1	38
10	Jammu & Kashmir	211	190	97	9	133	2	3.7	2	308	229	110	17	178	4	4.4	5	222	174	92	13	136	4	6.0	4
11	Jharkhand	423	509	529	22	659	144	44.0	151	406	363	249	69	291	40	35.4	43	717	672	429	54	479	45	27.8	45
12	Karnataka	3416	3449	1983	117	2697	66	19.9	87	3961	3269	2176	207	2743	50	10.8	53	4455	3213	2211	129	2650	76	12.5	88
13	Kerala	2391	2714	2028	96	2658	115	26.7	131	2384	2532	2009	52	2410	146	29.9	163	2881	4025	2663	58	3733	85	16.7	91
14	Madhya Pradesh	15085	14122	10278	383	13903	1897	35.5	2586	12859	11926	9267	365	12218	1704	32.8	2161	13746	13519	9525	420	12500	1641	30.1	2204
15	Maharashtra	8115	8338	5487	591	7391	210	15.9	236	13921	10627	6345	883	8416	313	19.4	361	14559	9561	7239	1106	9180	399	21.6	462
16	Manipur	137	56	15	22	8	0	-	0	110	58	48	47	45	1	20.0	1	133	88	68	24	75	1	10.0	1
17	Meghalaya	213	183	160	18	165	7	100.0	7	257	186	138	20	165	2	22.2	2	240	204	135	83	147	30	78.9	35
18	Mizoram	178	153	139	0	113	49	92.5	50	186	188	202	1	203	110	88.7	111	188	193	164	1	170	63	96.9	63
19	Nagaland	25	45	12	3	36	5	100.0	24	61	43	29	19	52	7	63.6	7	78	62	31	25	34	9	39.1	12
20	Odisha	2196	1850	1363	14	1728	29	14.0	31	2562	2062	1786	5	1992	41	10.4	42	3286	2553	2319	18	2495	43	9.2	54
21	Punjab	1762	1683	862	59	1183	186	37.6	223	1836	1691	1017	76	1383	306	40.7	380	1843	1670	835	151	1073	164	29.4	201
22	Rajasthan	3880	2660	2067	270	2620	290	36.9	374	3689	2682	2014	235	2733	232	38.4	302	4034	2900	2323	249	2902	266	37.2	315
23	Sikkim	93	83	66	2	66	20	58.8	3	64	67	55	3	57	17	56.7	17	110	115	86	7	98	9	47.4	9
24	Tamil Nadu	2354	2711	1710	159	2222	614	63.9	662	2617	3238	2025	268	2711	363	45.9	446	2856	3295	2144	328	2718	634	42.8	692
25	Telangana	1930	3277	1229	96	2521	79	12.5	108	2697	2384	1964	221	2392	112	14.2	128	2913	3322	2171	220	2706	88	10.8	100
26	Tripura	369	335	243	7	306	17	26.2	24	255	213	206	7	251	22	27.8	27	274	273	201	13	223	29	33.3	30
27	Uttar Pradesh	14835	26019	11769	2157	19869	1427	51.9	2544	11420	20693	8705	2239	15012	2185	59.3	3482	15826	25229	9657	4179	16443	1603	52.7	2668
28	Uttarakhand	489	362	292	156	367	39	47.0	46	635	334	207	327	316	131	70.4	147	676	365	267	247	321	50	76.9	57
29	West Bengal	4909	5266	3238	414	3787	36	6.5	36	4963	5351	4943	424	5381	46	12.7	56	7004	5311	4641	446	4943	78	10.2	87
<b>TOTAL STATE(S)</b>		<b>79758</b>	<b>90309</b>	<b>54129</b>	<b>6227</b>	<b>76454</b>	<b>6277</b>	<b>32.8</b>	<b>8650</b>	<b>84189</b>	<b>85520</b>	<b>54772</b>	<b>7325</b>	<b>73866</b>	<b>7318</b>	<b>35.5</b>	<b>9634</b>	<b>97171</b>	<b>96743</b>	<b>60854</b>	<b>10184</b>	<b>79803</b>	<b>6719</b>	<b>30.6</b>	<b>8826</b>
30	A & N Islands	50	57	31	7	37	10	38.5	13	102	94	75	3	86	2	18.2	2	86	88	53	1	73	4	21.1	3
31	Chandigarh	208	134	114	13	148	45	39.8	51	271	152	106	11	134	34	43.0	49	222	114	87	15	116	45	46.9	52
32	D&N Haveli	11	7	5	1	6	0	-	0	35	25	20	1	22	0	0.0	0	21	15	16	5	19	2	28.6	2
33	Daman & Diu	7	6	4	0	4	1	33.3	1	28	10	5	12	9	1	100.0	0	31	15	10	1	10	0	-	0
34	Delhi UT	9350	2909	2411	1814	2643																			